SHRI MANUBHAI SHAH: Sir, the British Mission went to Calcutta, Jamshedpur, Gomoh, Titagurh, Sindri, Chittaranjan, Bombay, Bangalore and Ranchi.

**Oral Answers** 

SHRI M. VAL1ULLA: What are the types of industries envisaged to be stated ?

SHRI MANUBHAI SHAH: The Mission was not to start any industry; it was to advise on the setting up of heavy industries in the country.

SHRI M. VALIULLA: Installation of what type of industry ?

SHRI MANUBHAI SHAH: Heavy engineering.

SHRI M. VALIULLA: Of what nature ?

SHRI MANUBHAI SHAH: Heavy engineering machinery, manufacture of plants and equipment and all that.

## PLANT FOR MANUFACTURE OF RAW FILMS

\*283. SHRI M. VALIULLA (ON BEHALF OF MOULANA M. FARUQI): Will the Minister for HEAVY INDUSTRIES be pleased to state :

(a) whether East German team of experts that visited the various parts of the country has recommended the establishment of a raw film manufacturing plant at Ootacamund ; and

(b) what decision Government have taken thereon ?

THE MINISTER FOR HEAVY INDUSTRIES (SHRI MANUBHAI SHAH): (a) and (b). The report is only of a preliminary nature and detailed examination of various factors will be necessary before decisions including that of location are taken. Discussions are taking place with the East German manufacturers in this connection. SHRI M. VALIULLA: What are the other places that are likely to be selected ?

SHRI MANUBHAI SHAH: We have to select only one place. The delegation visited Ranchi, Poona, Dehra Dun, Mandya, Kodaikanal, Coimbatore, Oqtacamund, Bangalore and Mysore.

SHRI M. VALIULLA: How many States have come forward to start this industry ?

SHRI MANUBHAI SHAH: This is to be started by the Government of India in the public sector through the National Investment and Development Corporation.

SHRI M. VALIULLA: Have any States come forward to participate in this?

SHRI MANUBHAI SHAH: No. this is not intended for the States and the States have not come forward. This is for the Central Government to set up.

SHRI H. C. DASAPPA: If a State Government comes forward to set this up with its funds, why should it not be permitted to do so in collaboration with a foreign firm?

SHRI MANUBHAI SHAH: As the hon. Member knows, even today financial assistance is given to the different State Governments by the Centre and there is hardly any possibility of such huge amounts being found with the State Governments at present.

SHRI H. C DASAPPA: Am I to understand that it is the policy of Government not to encourage the State Governments to put in their own money if they have got any resources and that any further expansion in the public sector should only be that of the Centre and not of the States?

SHRI MANUBHAI SHAH: No, that is not the point. For instance, if this German expert team or any other team selects a particular site from all the economic considerations and that location is decided and if the local Government wants to participate and the Centre is satisfied that they have the wherewithal, we will certainly welcome financial participation by the State Government concerned.

Written Answers

MR. CHAIRMAN: Questions are over.

# WRITTEN ANSWERS TO QUESTIONS

#### REOPENING OF MILLS CLOSED DOWN ON ACCOUNT OF MISMANAGEMENT OR LIQUIDATION PROCEEDINGS

\*270. SHRI DEOKINANDAN NARAYAN: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to refer to the answer given to Starred Question No. 348 in the Rajya Sabha on .the 22nd August 1956 and state whether any steps are being taken by Government to get the textile mills that closed down on account of mismanagement or liquidation proceedings reopened?

THE MINISTER FOR CONSUMER INDUSTRIES (SHRI N. KANUNGO): A statement is laid on the Table of the House.

# STATEMENT

Government have a special unit in the Textile Commissioner's Organisation for conducting survey into the affairs of mills. The reasons for the closure are ascertained after the survey. If mismanagement has been the reason for the mill becoming uneconomic and therefore resulting in its closure, remedial measures are suggested to the Management. If finance is required for renovating and reworking the mill, there is already an arrangement by which the National Industrial Development Corporation extends the necessary assistance by advancing loans under certain conditions and safeguards. This Corporation duly takes into consideration the assessment made by the special unit in regard to the technical and financial management of the mills.

In regard to the mills which are closed on account of liquidation proceedings, as far as possible, Receivers appointed by Courts are encouraged to work the mills pending settlement of the liquidation proceedings.

#### FIRE FIGHTING EQUIPMENT AT AIRPORTS

156. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state the number of air ports in the country where fire fight ing equipment has been installed ?

THE MINISTER FOR LEGAL AFFAIRS AND CIVIL AVIATION (SHRI H. V. PATASKAR) : 74 aerodromes out of the 82 under the control of the Director General of Civil Aviation are provided with fire fighting equipment.

## SHRI M. VISVESVARIA'S RURAL INDUSTRIALISATION SCHEME

157. SHRI M. VALIULLA: Will the Minister for PRODUCTION be pleas ed to state:

(a) Whether Government have been giving annual grants for the imple mentation of Shri M. Visvesvaria's Rural Industrialisation Scheme; and

(b) if so, how many centres are working under this scheme at present?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) A

grant of Rs. 2.5 lakhs was sanctioned in 1950-51. The State Government did not ask for any assistance in subsequent years. The proposal received this year is under consideration.

(b) 401.

# TRADE AGREEMENT BETWEEN INDIA AND CHINA

158. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) whether the trade agreement between India and China has been extended; and

(b) if so, for what period ?